

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 9

New IA/5883/ND/2022 IN IB/267/ND/2022

IN THE MATTER OF:

L&T Finance Limited	...	Applicant
Versus		
Puneet Tyagi	...	Respondent

Order under Section 95 (1).

Order delivered on 02.12.2022

Coram:

**MR. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Adv. Dhruv Joshi, Adv. Abhinav Singh
For the Respondent :

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to
09.12.2022.



**Vishal Rana
Court Officer
Court-IV**